

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 308 OF 2013

Dated : 2nd September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R.1

ORDER

We have heard the learned counsel for the Appellant for some time and Written Submissions have been filed by him today.

Post the matter for further hearing on **23rd & 24th September, 2014 at 12.30 P.M & 4.00 P.M.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt